

राम मण्डल में राख जन्नी (श्री सुब्रह्मण्य झाड़ी सुरेशी) : (क) जनवरी, और फरवरी, 1975 में रतलाम मंडल के मीटर लाइन वाले कुछ हिस्सों में, पर्याप्त मात्रा में कोयला उपलब्ध न होने के कारण केवल कुछ प्रमहत्त्वपूर्ण खण्डीय मालनाड़ियों के फेरे कम कर दिये गये थे।

(ख) जी नहीं।

(ग) अब इंजन कोयला अधिक मिलने लगा है और रतलाम मण्डल में गाड़ो चलाने में कोई कठिनाई नहीं है।

Complaint against Sub-Heads DAO, New Delhi (Northern Railway)

*496. SHRI MAHADEEPAK SINGH SHAKYA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1032 on the 19th November 1974, regarding complaint against Sub-heads working in DAO's office, New Delhi (Northern Railway) and to state:

(a) whether the investigations have been finalised; and

(b) if so, whether the Sub-Heads have been charge-sheeted for major penalty on the basis of facts revealed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). Sir, Investigations in this case have since been completed. Further action as warranted will be taken after the examination of the report.

Accommodation for Railway Employees in Delhi

*497. SHRI H. K. L. BHAGAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has any plan for the provision of additional accommodation for Railway employees in Delhi; and

(b) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes, Sir. Construction of quarters for Railway staff is a continuous process and is undertaken on a programmed basis according to the extent of funds available every year.

(b) 42 units Type I, 154 units Type II, 28 units Type III, 51 units Type IV, 38 units Type IV Spl, and 2 units Type V quarters are in various stages of progress in Delhi area.

Re-instatement of Railway Employees of South Eastern Railway

*498. SHRI INDRAJIT GUPTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the South Eastern Railwaymen's Union, affiliated to AIRF is still a recognised body;

(b) whether it is a fact that office-bearers and council members of this Union, at branch and divisional levels, have been singled out by the administration for dismissals and suspensions in connection with the strike of May, 1974;

(c) the number of permanent and temporary workers who are still removed from their jobs on this Railway, Division-wise; and

(d) whether they will be reinstated in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) No, Sir. In the context of the illegal strike in May '74, action was taken against Railway employees purely on the basis of their activities and conduct and not on the basis of their office-bearership of any particular Union.